

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3788 OF 2003

M/S. MUSTAN TAHERBHAI

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE & CUSTOMS

Respondent(s)

(With office report)

Date: 11/11/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s)

Mr. Joseph Vellapally, Sr. Adv.
Mr. Raghvesh Singh, Adv.
Mr. Ajay Sharma, Adv.

For Respondent(s)

Mr. Harish Chander, Sr. Adv.
Ms. B. Sunita Rao, Adv.
Ms. Priya Bhatnagar, Adv.
Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Joseph Vellapally, learned Senior
Counsel appearing for the appellant, started his
submissions at 3.00 p.m. and was on his legs when
the court rose for the day.

The matter remained part-heard.

List on 18th November, 2010 at 2.00 p.m.

(CHARANJEET KAUR)
Court Master

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master